

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

EIGHTH REPORT

(Presented on 17-11-1980)

The Business Advisory Committee held a sitting on Monday, 17 November, 1980.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- | | |
|------------------------------------------------------------------------------------------------------------------------------------------------|-----------|
| (1) The High Court and Supreme Court Judges (Conditions of service) Amendment Bill, 1980.
(Consideration and passing) | 2 hours |
| (2) The Sree Chitra Tirunal Institute for Medical Sciences and Technology, Trivandrum, Bill, 1980.
(Consideration and passing) | 2 hours |
| (3) The High Court at Bombay (Extension of Jurisdiction to Goa, Daman and Diu) Bill, 1980.
(Consideration and passing) | 1 hour |
| (4) The Hotel-Receipts Tax Bill, 1980.
(Consideration and passing) | 2 hours |
| (5) The Public Premises (Eviction of Unauthorised Occupants Amendment Bill), 1980.
(Consideration and passing) | 2 hours |
| (6) The Bengal Chemical and Pharmaceutical Works Limited (Acquisition and Transfer of Undertakings) Bill, 1980.
(Consideration and passing) | 1 hour |
| (7) Discussion on the Resolution seeking disapproval of the Payment of Bonus (Amendment) Ordinance, 1980. | } 3 hours |
| (8) The Payment of Bonus (Amendment) Bill, 1980.
(Consideration and passing) | |
| (9) Discussion on the Resolution seeking disapproval of the National Security Ordinance, 1980. | } 7 hours |
| (10) The National Security Bill, 1980.
(Consideration and passing) | |
| (11) Discussion on the Resolution seeking disapproval of the Code of Criminal Procedure (Amendment) Ordinance, 1980. | } 3 hours |
| (12) The Code of Criminal Procedure (Amendment) Bill, 1980
(Consideration and passing) | |
| (13) Discussion on the Resolution seeking disapproval of the Maruti Limited (Acquisition and Transfer of Undertakings) Ordinance, 1980. | } 4 hours |
| (14) The Maruti Limited (Acquisition and Transfer of Undertakings) Bill, 1980.
(Consideration and passing) | |

P.T.O.

- | | |
|-----------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|
| (15) Discussion on the Resolution seeking disapproval of the Monopolies and Restrictive Trade Practices (Amendment) Ordinance, 1980. | } 2 hours |
| (16) The Monopolies and Restrictive Trade Practices (Amendment) Bill, 1980.
(Consideration and passing) | |
| (17) Discussion on the Resolution seeking disapproval of the Tea (Amendment) Ordinance, 1980. | } 2 hours |
| (18) The Tea (Amendment) Bill, 1980.
(Consideration and passing) | |
| (19) Discussion on the Resolution seeking disapproval of the Hind Cycles Limited and Sen-Releigh Limited (Nationalisation) Ordinance, 1980. | } 1 hour |
| (20) The Hind Cycles Limited and Sen-Releigh Limited (Nationalisation) Bill, 1980.
(Consideration and passing) | |
| (21) Discussion on the Resolution seeking disapproval of the Forest (Conservation Ordinance), 1980. | } 3 hours |
| (22) The Forest (Conservation) Bill, 1980.
(Consideration and passing) | |
| (23) Discussion on the Resolution seeking disapproval of the Bird and Company Limited (Acquisition and Transfer of Undertakings and other Properties) Ordinance, 1980 | } 1 hour |
| (24) The Bird and Company Limited (Acquisition and Transfer of Undertakings and other Properties) Bill, 1980.
(Consideration and passing) | |
| (25) General Discussion on the Assam Budget for 1980-81. | } 2 hours |
| (26) Discussion and Voting on the Demands for Grants (Assam) for 1980-81. | |
| (27) Assam Appropriation Bill, 1980.
(Consideration and passing) | |
| (28) Discussion on the motions by Prof. Madhu Dandavate and Shri B. V. Desai regarding continuing rise in the prices of sugar and other essential commodities | 4 hours
(from 2 P.M. to 6 P.M. on Tuesday, 25 November, 1980) |

3. The Committee also recommend that discussions on the following matters may also be held during the current session:—

- (1) Remunerative prices for the agricultural produce;
- (2) Communal riots in the country; and
- (3) Performance of the Indian Council of Agricultural Research.

NEW DELHI;

November 17, 1980

Kartika 26, 1902 (Saka)

BAL RAM JAKHAR,
Chairman,

Business Advisory Committee.